

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
(SOUTHERN ZONE BENCH, CHENNAI)

IN

ORIGINAL APPLICATION NO. 29 OF 2020 (SZ)

With

ORIGINAL APPLICATION NO. 188 OF 2020 (SZ)

BETWEEN:

SAJIMON SALIM

...Applicant

-v-

UNION OF INDIA

....Respondents

And

JAMES MATHEW

....Applicant

-V-

UNION OF INDIA

....Respondents

**COMPLIANCE REPORT GO FILED BY ADDITIONAL CHIEF SECRETARY,
FOREST & WILDLIFE DEPARTMENT**

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Dated at Chennai on this the 06th day of July, 2023

for. A. K. K. Kumaresan
6/7/23

M/s. E.K.KUMARESAN

Standing Counsel for State Government of Kerala - NGT(SZ) Chennai Bench

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**GOVERNMENT OF KERALA****Abstract**

Forest & Wildlife Department - Judgment in O.A. No. 29/2020 & OA No. 188/2020 from the Hon'ble National Green Tribunal - Complied with - Orders issued.

FOREST & WILDLIFE(D) DEPARTMENT

G.O.(Rt)No.145/2023/F&WLD Dated,Thiruvananthapuram, 30-03-2023

Read 1 Judgment dated 14.09.2022 in O.A. No. 29/2020 & OA No. 188/2020 from the Hon'ble National Green Tribunal

2 Letter No. SN2-OA 29/2020 dated 07.10.2022 from the Advocate General

3 Letter No. KFDHQ/1283/2020-CWW/WL5 dated 28.10.2022 from the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden

Government letter No. D2/274/2021-FWLD dated 08.12.2022, 4 to The Secretary to Government of India, MoEF (Wildlife Division)

ORDER

The Hon'ble National Green Tribunal as per judgement read as 1st above, directed the Chief Secretary to produce all the documents related to the repair and maintenance of the alleged playground, in Vanchivayal, near Vallakkadavu, and the enquiry reports, report of the joint inspection committee etc. to the MoEF & CC.

As per the letter read as 3rd above, the Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden has submitted the necessary documents for onward submission to MoEF & CC in order

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to comply with the judgment.

Government as per the letter read as 4th above forwarded the documents submitted by Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden to the Ministry of Environment, Forests and Climate Change and complied with the direction contained in the judgment accordingly.

(By order of the Governor)
K R JYOTHILAL
ADDITIONAL CHIEF SECRETARY

To:
The Advocate General, Kerala, Ernakulam (With C/L)
The Principal Chief Conservator of Forests (Wildlife) & Chief Wildlife Warden, Thiruvananthapuram
The Principal Accountant General (Audit / A&E)
Stock File

Forwarded /By order
Signed by
Shiju P Paul
Date: 31-03-2023 18:22:50

Copy to:
Special Secretary to Chief Secretary

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FOREST & WILDLIFE DEPARTMENT**

E.K. KUMARESAN,

**Standing Counsel for Government
of kerala**

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